

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25417/2024	SHANKAR BAISHNAB VS STATE OF ODISHA	BASUDEV PUJARI VS	KALIMELA /198 /2023 () //	AOD20240000797C202400001
2	D-BLAPL/25419/2024	ARUNA SETHI VS STATE OF ODISHA	APURBA DAS VS	BHADRAK RURAL /442 /2021 () //	AOR20230000183C202400008
3	D-BLAPL/25423/2024 BLAPL/8621/2024	ASHIM ANSUMAN NAYAK VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /20 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000013/2024	
4	D-BLAPL/25424/2024	IMATAJ KHAN @ RAKO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL.TASK FORCE /26 /2021 () //	
5	D-BLAPL/25430/2024	KANHA KISHAN @ ISWAR KISHAN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	AIRPORT P.S. /117 /2024 () //	
6	D-BLAPL/25431/2024	BIKASH BISWAL VS STATE OF ODISHA	SK. KALIM UDDIN VS	KONARK /41 /2022 () //	
7	D-BLAPL/25435/2024	JOGESH @ JAGESH @ JAIKIYA MANIYAKA @ JAIKYAN MANIYAKA @ JAIKUMAR MOHAPATRA VS STATE OF ODISHA	PUSHPAK MOHAPATRA VS	MUNIGUDA /138 /2022 () //	
8	D-BLAPL/25437/2024	SRIKANTA SAHOO @ LILU @ NILU VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /120 /2023 () //	
9	D-BLAPL/25444/2024	SUNIL MAJHI VS STATE OF ODISHA	SOUGAT DASH VS	BRAHMANITARANG /90 /2024 () //	
10	D-BLAPL/25446/2024	PABITRA @ PABI PRASAD SAHOO VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	PAHALA /178 /2024 () //	
11	D-BLAPL/25448/2024	NARAHARI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NABARANGAPUR TOWN /297 /2017 () //	

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12	D-BLAPL/25449/2024	PATHANI SAMANTA LENKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /10 /2023 () //	
13	D-BLAPL/25454/2024	SANTOSH SAHU @ SANTOSH SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANGALPUR /28 /2007 () //	
14	D-BLAPL/25455/2024	BIKASH RAJHANS VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	REAMAL /215 /2021 () //	
15	D-BLAPL/25460/2024	B. MOTHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /476 /2024 () //	
16	D-BLAPL/25464/2024	TARA PRASAD MISHRA VS STATE OF ODISHA(VIG.)	BINI MISHRA VS	BHUBANESWAR VIGILANCE /17 /2024 () //	
17	D-BLAPL/25475/2024	NURUDIN SEKHA @ NURUDDIN S.K VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /310 /2024 () //	
18	D-BLAPL/25478/2024	BUTU @ MUSA @ DUSAMANTA SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /50 /2024 () //	
19	D-BLAPL/25479/2024	SARIP SK VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //	
20	D-BLAPL/25481/2024	DURGESH KUMAR GOYAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /92 /2020 () //	
21	D-BLAPL/25491/2024	ASHOK KUMAR NAYAK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202400061
22	D-BLAPL/25492/2024	GUNANIDHI BINDHANI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202400060
23	D-BLAPL/25495/2024	KULU @ MAMU @ PRADIPTA KHUNTIA	DEBASHIS ROUSTRAY	ASTARANGA /21 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25498/2024	ARJUN CHARAN MOHAPATRA	NIRANJAN LENKA	KENDRAPARA SADAR /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25502/2024	DEBASISH BARIK	SATYABRATA PANDA	PADAMPUR /159 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25503/2024	DIGAMBAR SAHU	SUMIT SEKHAR PATTANAİK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25504/2024	SAMANTA TANDI	SATYABRATA PANDA	BUDEN /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25509/2024	SAMBHU NAIK	AJIT KUMAR PANIGRAHI	BIRMAHARAJPUR /5 /2013	AOR20220001975C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25516/2024	SATANTAR GOND @ SANTER	JYOTIRMAYA SAHOO	RAIGHAR /213 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25518/2024	MANAS BARIK	JYOTIRMAYA SAHOO	BANAPUR P.S. /241 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25519/2024	MOSTAFA MOLLA @ MOSTO	SK. ZAFARULLA	TALASARI MARINE /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25524/2024	MITU SINGH @ SING	SK. ZAFARULLA	KHANTAPADA /311 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25527/2024	NIKIL KUMAR	AMIT PRASAD BOSE	MOHANA /120 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25528/2024	RAMENDU CHATTOPADHYAY	UTTAM KUMAR GHOSH	BALIAPAL /85 /2013	
		VS	VS	()	

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35	D-BLAPL/25531/2024	UNION OF INDIA (CBI) TINA BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// CHODWAR /367 /2024 ()	
36	D-BLAPL/25532/2024	GAJENDRA SINGH VS UNION OF INDIA	ANANTA NARAYAN PATTANAYAK VS	// NCB BHUBANESWAR /1 /2020 ()	
37	D-BLAPL/25543/2024	MUNA @ RAMESH PARIDA VS STATE OF ODISHA	ABHISHEK PRADHAN VS	// BASELI SAHI PS /98 /2024 ()	
38	D-BLAPL/25546/2024	SATPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	// JEYPORE SADAR /22 /2023 ()	
39	D-BLAPL/25549/2024	SRIPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	// JEYPORE SADAR /22 /2023 ()	
40	D-BLAPL/25550/2024	SURESH BISWAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// JAJPUR SADAR /218 /2019 ()	AOR20230000820C202400021
41	D-BLAPL/25551/2024	RAJU ALLI @ SAHAMUSTAK ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BHANJANAGAR /22 /2020 ()	
42	D-BLAPL/25552/2024	RASHMI RANJAN SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BALIANTA P.S. /365 /2024 ()	
43	D-BLAPL/25553/2024	BIBHISAN MACHHA VS STATE OF ODISHA	MANORANJAN PADHY VS	// JEYPORE SADAR /22 /2023 ()	
44	D-BLAPL/25555/2024	BASANTA SATAPATHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// RANPUR /275 /2024 ()	
45	D-BLAPL/25560/2024	KANHA MAJHI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// SAMBALPUR TOWN /118 /2024 ()	

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46	D-BLAPL/25561/2024	SAGAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /451 /2024 () //	
47	D-BLAPL/25564/2024	UTKAL KESHARI KHUNTIA @ LULU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /365 /2024 () //	
48	D-BLAPL/25565/2024	NARESH JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /451 /2024 () //	
49	D-BLAPL/25571/2024	KHARAT CHHATRIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 () //	
50	D-BLAPL/25573/2024	MOJESH GAMANGO VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /29 /2023 () //	
51	D-CMAPL/36639/2024	BAIKUNTHANATH MISHRA VS STATE OF ODISHA	ADV. VS	// () //	
52	D-CMAPL/36656/2024	RASANANDA CHOUDHURY VS AMBIKA PATEL	ADV. VS	// () //	
53	D-CMAPL/36746/2024	BINAYAK MISHRA VS D.M.,ORIENTAL INSURANCE CO.LTD.,KHURDA	ADV. VS	// () //	
54	D-CMAPL/36790/2024	NURUN BIBI VS HASINA BIBI	ADV. VS	// () //	
55	D-CMP/36597/2024	OM PRAKASH AGRAWAL VS PARAMESWAR RAM	BIKRAM SENAPATI VS	// () //	
56	D-CMP/36631/2024	DURGAPRASAD MISHRA VS STATE OF ODISHA	NALINI KUMAR JENA VS	// () //	
57	D-CMP/36633/2024	GOBINDA BHOI	SAKTI PRASAD DAS	//	

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		VS	VS	0	
		APARTI DALAI		//	
58	D-CMP/36654/2024	BAMANA CHARAN JENA	LAXMAN PRADHAN	//	
		VS	VS	0	
		MANOJ KUMAR JENA		//	
59	D-CMP/36658/2024	NIMAI CHARAN SABAT	BIBEKANAND BHUYAN	//	
		VS	VS	0	
		PRAVATI JAIN		//	
60	D-CMP/36660/2024	NIMAI CHARAN SABAT	BIBEKANAND BHUYAN	//	
		VS	VS	0	
		PRAVATI JAIN		//	
61	D-CMP/36687/2024	JANARDAN TRIPATHY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		RABIRANJAN TRIPATHY		//	
62	D-CMP/36694/2024	APURBA RANJAN TRIPATHY	AJIT KU. TRIPATHY	//	
		VS	VS	0	
		NANDITA MOHANTY		//	
63	D-CMP/36719/2024	KRUSHNA PRASAD SATPATHY	BANSHIDHAR BAUG	//	AOD20240000783C202400005
		VS	VS	0	
		BAISHNAB BEHURA		//	
64	D-CMP/36742/2024	RUDRA PRASAD KAR	TUSAR KUMAR MISHRA	//	AOD20240000783C202400006
		VS	VS	0	
		HARIHAR MISHRA		//	
65	D-CMP/36750/2024	ANTRYAMI BHOI	RAJALAXMI NAYAK	//	
		VS	VS	0	
		NABA KISHORE BEHERA		//	
66	D-CMP/36797/2024	ARATI BEHERA	J.K.MISHRA 2	//	
		VS	VS	0	
		JHAMPUDI MALLIK		//	
67	D-CMP/36812/2024	RAMESH CHANDRA MISHRA	CHINMAYA MISHRA	//	
		VS	VS	0	
		BIKASH MISHRA		//	
68	D-CONTC/36593/2024	JUDHISTIR SATAPATHY	ADV.	//	
		VS	VS	0	

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69	D-CONTC/36595/2024	ASWASTHY S, I.A.S NIRANJAN PRASAD DASH VS	DAYANANDA MOHAPATRA VS	// // 0	
70	D-CONTC/36611/2024	PRABHATI MANJARI DAS, DISTRICT EDUCATION OFFICER LAXMAN SWAIN VS	BIKASH MISHRA VS	// // 0	
71	D-CONTC/36619/2024	ARVIND AGARWAL, I.A.S TRILOCHAN RATH VS	SANTOSH KUMAR SWAIN VS	// // 0	
72	D-CONTC/36622/2024	ARAVIND AGRAWAL, I.A.S UMESH MISHRA VS	ADV. VS	// // 0	
73	D-CONTC/36623/2024	JYOTI RANJAN MISHRA, DEE BUDHADEV MEENAKA VS	ADV. VS	// // 0	
74	D-CONTC/36627/2024	JYOTI RANJAN MISHRA, DEE NIRAKAR MOHANTY VS	ADV. VS	// // 0	
75	D-CONTC/36641/2024	ASWINI KUMAR MISHRA, IAS SANJEEB KUMAR BARIK VS	ADV. VS	// // 0	
76	D-CONTC/36650/2024	PREMJIT NAYAK, OAS SHRUTI LIPI MOHAPATRA VS	ADV. VS	// // 0	
77	D-CONTC/36652/2024	PUNAM ROUT, OAS SOMANATH SUR VS	ADV. VS	// // 0	
78	D-CONTC/36655/2024	SUDHAKAR NAIK, OAS PRAFULLA KUMAR OJHA VS	ADV. VS	// // 0	
79	D-CONTC/36663/2024	ASWATHY S, COMMISSIONER CUM SECRETARY R.RAJESWAR RAO VS	DINESH KUMAR PANDA VS	// // 0	
		ARAVINDA AGRAWAL, COMMISSIONER CUM SECRETARY		//	

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80	D-CONTC/36668/2024	BIJAYANANDA BEHERA VS ARABIND AGRAWAL, IAS	SAIBRATA RATH VS	// 0 //	
81	D-CONTC/36671/2024	SUBHRANSHU MOHAN DASH VS DR. SANJUKTA SAHOO, STATE APPROPRIATE AUTHORITY CUM DIRECTOR	ADV. VS	// 0 //	
82	D-CONTC/36674/2024	DULEI NAIK VS ANU GARG, DEVELOPMENT COMMISSIONER	ADV. VS	// 0 //	
83	D-CONTC/36675/2024	JITEN SAMAL VS PRAMATH KUMAR MOHANTY, GENERAL MANAGER S	ALOK KUMAR MOHAPATRA VS	// 0 //	
84	D-CONTC/36685/2024	PRAMILA NAIK VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// 0 //	
85	D-CONTC/36689/2024	DAMODAR HATI VS ANU GARG, PRINCIPAL SECRETARY	ADV. VS	// 0 //	
86	D-CONTC/36700/2024	MOUSUMI SUCHARITA SAMAL VS RADHAKANTA GARTIA, D.E.O	ADV. VS	// 0 //	
87	D-CONTC/36706/2024	SIBA PRASAD DASH VS AUROBINDO BEHERA, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/36709/2024	AMIT KUMAR DIKSHIT VS BINODBEHARI DAS, SUPERINTENDENT	DUSMANTA KUMAR JENA VS	// 0 //	
89	D-CONTC/36712/2024	ARATI DEI VS PRASANT KUMAR MOHANTY, D.E.O	ADV. VS	// 0 //	
90	D-CONTC/36715/2024	BARUNA KUMAR SAHU VS RADHAKANTA GARTIA, D.E.O	ADV. VS	// 0 //	
91	D-CONTC/36720/2024	PRASANTA KUMAR SAHU	ADV.	//	

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		VS	VS	0	
		RADHAKANTA GARTIA, D.E.O		//	
92	D-CONTC/36745/2024	SUBHRANSU SEKHAR MOHANTY	ADV.	//	
		VS	VS	0	
		DEBI DATTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OFFICER		//	
93	D-CONTC/36751/2024	SURYAMANI PANDA	ADV.	//	
		VS	VS	0	
		DILLIP KUMAR PANDA, DIRECTOR		//	
94	D-CONTC/36757/2024	DURJAN DIRIA	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
95	D-CONTC/36763/2024	SABITRI BISI	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
96	D-CONTC/36766/2024	DUKHARATAN ROUT	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
97	D-CONTC/36768/2024	MAHENDRA KUMAR DAS	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
98	D-CONTC/36772/2024	SIBA SANKAR PRADHAN	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
99	D-CONTC/36774/2024	CHAMARU PASAYAT	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
100	D-CONTC/36777/2024	LILLY TETE	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
101	D-CONTC/36780/2024	DUTI BARA	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, I.A.S		//	
102	D-CONTC/36785/2024	VIRGINIA DUNGUNG	ADV.	//	
		VS	VS	0	

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103	D-CONTC/36788/2024	SASWATA MISHRA, I.A.S ASWINI KUMAR HOTA VS	ADV. VS	// // ()	
104	D-CONTC/36791/2024	SASWATA MISHRA, I.A.S BARUN KUMAR MISHRA VS	ADV. VS	// // ()	
105	D-CONTC/36795/2024	PURNA CHANDRA SETHY, DEO, MAYURBHANJ SARADHAKAR MAJHI VS	ADV. VS	// // ()	
106	D-CONTC/36799/2024	SASWATA MISHRA, I.A.S ANASTASIA BARLA VS	ADV. VS	// // ()	
107	D-CONTC/36801/2024	SASWATA MISHRA, I.A.S NARENDRA KUMAR ROUTRAY VS	ADV. VS	// // ()	
108	D-CRLA/25425/2024	SASWATA MISHRA, I.A.S NAGABANSHA SIMADRI@SIMANCHAL VS STATE OF ODISHA	ANUPAM RATH VS	// PARLAKHEMUNDI /23 /2009 ()	
109	D-CRLA/25427/2024	DINESH KUMAR MAHATO @ MAHANTA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// BOLANI /76 /2024 ()	
110	D-CRLA/25445/2024	SAUDAGAR SAHOO VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// RAJNAGAR /329 /2021 ()	
111	D-CRLA/25506/2024	TOPHAN POLEI @ TOFAN PALEI VS STATE OF ODISHA	SARAT KUMAR JENA VS	// KHALLIKOTE /266 /2020 ()	
112	D-CRLA/25540/2024	RAJESH KULESIKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// RAYAGADA TOWN /215 /2022 ()	
113	D-CRLA/25547/2024	DOLAGOBINDA SETHY @ DOLESWAR VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// KEONJHAR SADAR /116 /2022 ()	

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114	D-CRLLP/25529/2024	RAILWAY PROTECTION FORCE VS KANHU CHARAN SAHOO @RAMLAL SAHOO	UDIT RANJAN JENA,C.G.C VS MANAS KUMAR CHAND	// () //	AOD20220001905C202400008
115	D-CRLMC/25422/2024	BANTI KUMAR AGRAWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS PRANAB RANJAN CHHATOI	NABARANGAPUR TOWN /281 /2017 () //	AOR20220001618C202400248
116	D-CRLMC/25428/2024	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS MAHES DAS	AIR FIELD P.S. /126 /2016 () //	
117	D-CRLMC/25432/2024	ANANDA NAYAK VS STATE OF ODISHA	MAHES DAS VS JNYANANANDA PANDA	DARINGBADI /57 /2008 () //	
118	D-CRLMC/25434/2024	SUNITI MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS AMIT BISWAL	BONTH /138 /2024 () //	
119	D-CRLMC/25436/2024	PRADIP PRADHAN VS STATE OF ODISHA	AMIT BISWAL VS DEEPAK KU SAHOO	SHERAGADA /152 /2022 () //	
120	D-CRLMC/25440/2024	GUNUA @ PAPUNI MOHARANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS ARIJEET MISHRA	PATTAMUNDAI RURAL PS /450 /2023 () //	
121	D-CRLMC/25442/2024	SHYAM SUNDAR NAYAK @ NAIK VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS MANAS KUMAR CHAND	SAMBALPUR VIGILANCE /70 /2014 () //	
122	D-CRLMC/25447/2024	BANTI KUMAR AGRAWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS ARUN KUMAR BEHERA	NABARANGAPUR TOWN /275 /2017 () //	AOR20220001618C202400249
123	D-CRLMC/25457/2024	SATYARANJAN DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS SAMVIT MOHANTY	CHANDIPUR /1 /2019 () //	AOR20220003422C202400054
124	D-CRLMC/25458/2024	BANAJYOSHNA PADHI VS SUBODH CHANDRA PANI	SAMVIT MOHANTY VS SAPAN KUMAR PAL	/ /0 () //	
125	D-CRLMC/25459/2024	JAYANT KUMAR PAL	SAPAN KUMAR PAL	KAMARDA /57 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/25461/2024	PRATIMA SAHU	MANORANJAN ACHARYA	//0	
		VS	VS	()	
		BHAGYALATA MUNI		//	
127	D-CRLMC/25467/2024	MOTIRAM PARASETH	AKSHAYA KUMAR SAHOO	TUMUDIBANDHA /29 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/25471/2024	LATIKA DIGAL	SATYABRATA DASH	PHIRINGIA /51 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/25473/2024	SARALA DEI	PANCHANAN SAHOO	CUTTACK VIGILANCE /24 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/25487/2024	AJIT KU KISAN	PRAVAT KUMAR NAYAK	KHAMAR /17 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/25489/2024	K.BRUNDABAN SUBUDHI	ALOK KUMAR MOHAPATRA	MAHILA (BERHAMPUR) /18 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/25494/2024	ARUNA NAYAK @ ARAKHITA NAYAK	PRAKASH KUMAR PRATAP	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/25496/2024	ARUN BARIK@ARUN KUMAR BARIK	PRAHALLAD SAHU	BOUDH /31 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/25497/2024	SAROJ RANJAN RATHA	BIDYADHAR MANSING	SAMBALPUR VIGILANCE /21 /2020	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
135	D-CRLMC/25500/2024	TAPAN KUMAR MOHANTY	TIRTH KUMAR SAHU	PURUNABAZAR /189 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/25515/2024	GHANASHYAM PRADHANI	SAROJ KUMAR PADHY	TUSRA /184 /2008	
		VS	VS	()	

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137	D-CRLMC/25522/2024	STATE OF ODISHA BAPU @ SOURAV SINGHSAMANTA VS	SATYA RANJAN MULIA VS	// ANGUL TOWN /899 /2019 ()	
138	D-CRLMC/25530/2024	STATE OF ODISHA NIRUPAMA PANDA VS	ACHYUTANANDA PATTANAIK VS	// BOLAGARH P.S. /155 /2023 ()	
139	D-CRLMC/25538/2024	STATE OF ODISHA SANTOSH KUMAR HOTA VS	BIPLABA P.B. BAHALI VS	// SAHID NAGAR P.S. /127 /2023 ()	
140	D-CRLMC/25545/2024	STATE OF ODISHA E.SANKAR RAO VS	BISHNU PRASAD PRADHAN VS	// VIGILANCE PS (BERHAMPUR) /45 /2016 ()	
141	D-CRLMC/25554/2024	STATE OF ODISHA(VIG.) SAI SANKAR POLAI@SAI POLAI VS	JYOTIRMAYA SAHOO VS	// ASKA /124 /2024 ()	
142	D-CRLMC/25566/2024	STATE OF ODISHA SWARNALATA RAUT VS	BIPLAB KUMAR DASH VS	// BALASORE TOWN /255 /2020 ()	
143	D-CRLMC/25572/2024	STATE OF ODISHA KANCHAN BEHERA VS	BHABANI SANKAR MISHRA VS	// BHADRAK RURAL /210 /2017 ()	
144	D-CRLMC/25575/2024	STATE OF ODISHA MOHD. RIYAZ ALAM VS	AMLAN SHAKTI PAUL VS	// NCB BHUBANESWAR /1 /2023 ()	
145	D-CRLMC/25576/2024	STATE OF ODISHA PADMA CHARAN MOHANTY VS	DEEPAK RANJAN SUNDARAY VS	// //0 ()	
146	D-CRLMP/25513/2024	STATE OF ODISHA TAPAN BERA VS	PRAVASH CHANDRA JENA VS	// //0 ()	
147	D-CRLMP/25534/2024	STATE OF ODISHA BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA(VIG.)	ASOK MOHANTY VS	// //0 ()	

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148	D-CRLREV/25452/2024	SUBRAT KUMAR PANDA VS SANGITA RANI PANDA	PRATYUSHA NAIDU VS	// ()	
149	D-CRLREV/25556/2024	KISHORE NAIK@KISHOR NAYAK@SIDHU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BIRMAHARAJPUR /124 /2015 () //	
150	D-CRLREV/25558/2024	PRAFULLA SETHY @ DILU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHADRESWAR /24 /2023 () //	
151	D-CRLREV/25563/2024	AMBUJA PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
152	D-CRLREV/25567/2024	RAJU GOUDA VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	HINJILI /135 /2010 () //	
153	D-CRLREV/25577/2024	SARASWATI JANI VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /291 /2023 () //	
154	D-CRLREV/25578/2024	PRIYADARSHINI AMRITA PANDA VS STATE OF ODISHA	BASUDEV PUJARI VS	// () //	
155	D-CRP/36606/2024	JAMIA MASJID, BHANJANAGAR VS IMRAN MOHAMMAD	LAMBODOR ACHARI VS	// () //	
156	D-FAO/36596/2024	THE M.D, M/S LIRA CONSTRUCTION PVT. LTD., BALASORE VS AMIR HOSSAIN	ROBEEP KUMAR MISHRA VS	// () //	
157	D-GUAP/36665/2024	GITA JAJNYASENI VS CHANDRAPRABHA SAHOO	ABHISHEK DASH VS	// () //	
158	D-JCRLA/25453/2024 JCRLA/141/2024	SANJEET DASH@BANKU VS STATE OF ODISHA	ADV. VS	BHARATPUR PS /237 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) CT/0000322/2022	
159	D-MACA/36637/2024	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	SMARAJIT PRADHAN	//	

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		VS	VS	0	
		BHARATI DAS		//	
160	D-MACA/36666/2024	LAXMI PATRA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		THE DIRECTOR, GANDHI INSTITUTE OF SCIENCE AND TECH., RAYAGADA		//	
161	D-MACA/36744/2024	TAPAS KUMAR SAHU	SARAT CHANDRA SWAIN	//	
		VS	VS	0	
		DEBENDRA SWAIN		//	
162	D-MATA/36607/2024	DR. SANJAYA BHOI	ANIMESH MOHANTY	//	
		VS	VS	0	
		DR. JYOTIRMOYEE PRADHAN		//	
163	D-MATA/36625/2024	BASUDEV ACHARYA	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	0	
		SUSAMA ACHARYA		//	
164	D-MSA/36758/2024	KRIDAY REALTY PVT. LTD., MUMBAI	CHANDAN KUMAR MOHANTY	//	
		VS	VS	0	
		SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//	
165	D-MSA/36778/2024	NARENDRA KUMAR PATEL	DEVASHIS PANDA	//	
		VS	VS	0	
		DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI		//	
166	D-MSA/36808/2024	DR.SAMIR KUMAR PATEL	DEVASHIS PANDA	//	
		VS	VS	0	
		THE DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI		//	
167	D-MSA/36811/2024	PUSPANJALI PATEL	DEVASHIS PANDA	//	
		VS	VS	0	
		DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI		//	
168	D-MSA/36813/2024	SARITA PATEL	DEVASHIS PANDA	//	
		VS	VS	0	
		DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI		//	
169	D-RPFAM/36726/2024	BIDYADHAR BEHERA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		HARIPRIYA BEHERA		//	
170	D-RSA/36659/2024	BULI MOHANTY	SUVASHISH PATTANAIK	//	
		VS	VS	0	

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171	D-RSA/36755/2024	JASOBANTA MOHANTY KUNI NAIK @ SOI VS JEMA BANDIA	AUROVINDA MOHANTY VS	// // 0 //	
172	D-RVWPET/36648/2024	NARENDRA KUMAR MANDAL VS DIRECTOR OF SECONDARY EDUCATION,ODISHA	PRAKASH KUMAR MISHRA VS	// // 0 //	
173	D-RVWPET/36727/2024	SANTOSH KUMAR GUPTA VS A.O, UCO BANK, BBSR	NIRANJAN SINGH (1) VS	// // 0 //	
174	D-SAO/36598/2024	PARAMA DANDASENA VS DOLABATI BAG	ASHIS KUMAR MISHRA VS	// // 0 //	
175	D-TRP(C)/36645/2024	OYES KIRAN PADHIHARI VS ALOK MISHRA	TIRTH KUMAR SAHU VS	// // 0 //	AOR20220001599C202400012
176	D-TRP(C)/36736/2024	NIRJHARANI LENKA VS RASHMIRANJAN LENKA	DURGA PRASAD JENA VS	// // 0 //	
177	D-TRP(C)/36765/2024	RUKSANA BEGUM VS ABU JAFAR KHAN	JYOTIRMAYA SAHOO VS	// // 0 //	
178	D-TRPCRL/25559/2024	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 // 0 //	
179	D-WA/36585/2024	STATE OF ODISHA VS SUSHANTA KUMAR RANA	ARNAV BEHERA, A.S.C. VS	// // 0 //	LOD20240000172C202400083
180	D-WA/36586/2024	STATE OF ODISHA VS BRAJA MOHAN SAHU	RABI NARAYAN MISHRA, A.G.A. VS	// // 0 //	LOD20240000172C202400084
181	D-WA/36587/2024	STATE OF ODISHA VS BABUJAN KHAN	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0 //	LOD20240000172C202400085

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182	D-WA/36588/2024	STATE OF ODISHA VS SUBASH CHANDRA SWAIN	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //	LOD20240000194C202400027
183	D-WA/36589/2024	STATE OF ODISHA VS SATRUGHNA ROUL	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //	LOD20240000194C202400026
184	D-WA/36590/2024	STATE OF ODISHA VS PRIYABRATA PATTNAIK	ARNAV BEHERA, A.S.C. VS	// 0 //	LOD20240000194C202400024
185	D-WA/36591/2024	STATE OF ODISHA VS SANTOSH KUMAR HOTA	ARNAV BEHERA, A.S.C. VS	// 0 //	LOD20240000194C202400025
186	D-WA/36646/2024	STATE OF ODISHA VS RABINARAYAN NAYAK	SANJAY RATH,A.S.C VS	// 0 //	LOD20240000194C202400028
187	D-WA/36681/2024	STATE OF ODISHA VS JITENDRA MUDULI	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000194C202400029
188	D-WA/36693/2024	BIRAJA PRASAD ACHARYA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //	
189	D-WA/36722/2024	UNION OF INDIA VS GANGADHAR PRUSTY	DIPTI RANJAN BHOKTA, C.G.C. VS	// 0 //	
190	D-WA/36740/2024	STATE OF ODISHA VS DURYODHAN SAHOO	DHANANJAYA MUND, A.G.A. VS	// 0 //	LOD20240000194C202400030
191	D-WA/36747/2024	SARATA KUMAR BHANJA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
192	D-WA/36789/2024	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
193	D-WP(C)/36584/2024	RAMA CHANDRA MALLIK	SURYAKANTA PALAI	//	AOR20220004106C202400013

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/36592/2024	PREMANANDA PANDA	BHAKTA RANJAN BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/36594/2024	UNION OF INDIA	DEEPAK GOCHHAYAT,C.G.C	//	AOR20220001345C202400016
		VS	VS	()	
		HARAMANI BEHERA		//	
196	D-WP(C)/36599/2024	BHABANI SHANKAR GARABADU	BIBHUTI RANJAN MOHANTY	//	
		VS	VS	()	
		SUB COLLECTOR, KHORDHA		//	
197	D-WP(C)/36600/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED	CHITRANSHU PARIDA	//	AOR20220001432C202400009
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//	
198	D-WP(C)/36601/2024	SAIKH HASAN	ASHOK KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
199	D-WP(C)/36602/2024	PRAVAKAR SWAIN	MANAS PATI	//	AOR20220001535C202400058
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/36603/2024	RAJAN PRASAD	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/36604/2024	NIRANJAN PATRA	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
202	D-WP(C)/36605/2024	KOUSTUV RESEARCH INSTITUTE OF MEDICAL SCIENCES	NEELI RANJAN DASH	//	
		VS	VS	()	
		THE COMMISSIONER CUM SECY, DEPT.HEALTH AND FAMILY WELFARE, GOVT.OF ODISHA/		//	
203	D-WP(C)/36608/2024	ASHOK KUMAR PATI	NIKUNJA KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/36609/2024	ARNAPURNA MISHRA	SRIDHAR RATH	//	
		VS	VS	()	

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205	D-WP(C)/36610/2024	STATE OF ODISHA LINGESWAR LARIA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
206	D-WP(C)/36612/2024 WP(C)/20814/2024	STATE OF ODISHA CHITARANJAN BEHERA VS	LAMBODAR PRADHAN VS	// // 0	
207	D-WP(C)/36613/2024	TAHASILDAR, MARSHAGHAI RASMITA JENA VS	ADYASIDHI MISHRA VS	// // 0	
208	D-WP(C)/36614/2024	STATE OF ODISHA BIRAJA INSTITUTE OF PHARMACEUTICAL SCIENCES VS	ADYASIDHI MISHRA VS	// // 0	
209	D-WP(C)/36615/2024	STATE OF ODISHA GOURANGA KHILLAR VS	BISWANATH DASH VS	// // 0	
210	D-WP(C)/36616/2024	THE CHIEF EXECUTIVE, BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK LTD, BALASORE DILLIP KUMAR SAHU VS	JAJATI KESHARI KHUNTIA VS	// // 0	
211	D-WP(C)/36617/2024	STATE OF ODISHA PRAVAKAR NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // 0	
212	D-WP(C)/36618/2024	STATE OF ODISHA BIDYADEVI AGRAWAL VS	NALINI KANTA DASH VS	// // 0	
213	D-WP(C)/36620/2024	AURTHORISED OFFICER, PUNJAB NATIONAL BANK, BBSR BABAJI CHARAN DAS VS	ARIJEET MISHRA VS	// // 0	
214	D-WP(C)/36621/2024	THE COLLECTOR, KENDRAPARA PRADIPTA KUMAR PATSAHANI VS	PRASHANTA KUMAR NAYAK VS	// // 0	
215	D-WP(C)/36624/2024	UNION OF INDIA MANOJ KUMAR DEBATA VS	DIPTI RANJAN SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/36626/2024	BHAGABATI SAHU @ SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
217	D-WP(C)/36628/2024	MANASI PATHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
218	D-WP(C)/36629/2024	JAMUNA CHHATRIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
219	D-WP(C)/36630/2024	DR.MANARANJAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
220	D-WP(C)/36632/2024	GHASIRAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
221	D-WP(C)/36634/2024	SHAKTI SARALA SHG GROUP VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
222	D-WP(C)/36635/2024	TULARAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
223	D-WP(C)/36636/2024	SANYASI PRADHAN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //	
224	D-WP(C)/36638/2024	BHAGATRAM HOTA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
225	D-WP(C)/36640/2024	KSHYAMA PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
226	D-WP(C)/36642/2024	OM PRAKASH PATEL VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
227	D-WP(C)/36643/2024	MUKESH AGARWAL	SAMIR KUMAR MISHRA	//	

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	WP(C)/20812/2024	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/36644/2024	BIJOY CHANDRA TRIPATHY VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
229	D-WP(C)/36647/2024	OM PRAKASH PATEL VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
230	D-WP(C)/36649/2024	MADHUSUDAN KAR VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
231	D-WP(C)/36651/2024	BIJOY CHANDRA TRIPATHY VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
232	D-WP(C)/36653/2024	BHAGYA LAKSMI NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //	
233	D-WP(C)/36657/2024	SHYAMA SUNDAR SAHOO VS ODISHA STATE WAREHOUSING CORPORATION, BBSR	SURENDRA KUMAR DASH VS	// 0 //	
234	D-WP(C)/36661/2024	TRILOCHAN NAYAK VS PRINCIPAL SECY TO GOVT, WORKS DEPT., BBSR	UMESH CHANDRA MOHANTY VS	// 0 //	
235	D-WP(C)/36662/2024	BUDDHESWAR MAHAPATRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
236	D-WP(C)/36664/2024 WP(C)/20807/2024	KIRTEE KOUSHIKA PANDA VS UNION OF INDIA	ASIT KUMAR JENA VS	// 0 //	
237	D-WP(C)/36667/2024	ANIMA BEHERA VS UNIVERSITY GRANTS COMMISSION	MADHUMITA PANDA VS	// 0 //	
238	D-WP(C)/36669/2024	ODYSSEY LEISURE PVT. LTD., CUTTACK VS	ABHISHEK DASH VS	// 0	

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239	D-WP(C)/36670/2024	M/S. MAA AUTOMOTIVES, TALCHER INDUSTRIAL ESTABLISHMENT, BHOJDHANTA	SAHITHI KISHOR DHANTA	//	
	WP(C)/20787/2024	VS	VS	0	
		BANK OF INDIA		//	
240	D-WP(C)/36672/2024	BIJAYA RANJAN PATTNAIK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
241	D-WP(C)/36673/2024	MAMI NAIK	DILLIP KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/36676/2024	J.JAGAMMA	JITENDRA KUMAR NAIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
243	D-WP(C)/36677/2024	LAXMIPRIYA HALDAR	SADASIVA PATRA (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/36678/2024	SOUMYA RANJAN DASH	PARTHA SARATHI DAS	//	AOD20240000364C202400025
		VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/36679/2024	ABHAYA KUMAR DAS	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/36680/2024	ASHWINI KUMAR MAITY	SADASIVA PATRA (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
247	D-WP(C)/36682/2024	KHETRABASI DAS	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/36683/2024	KSHTRABASI ROUT	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/36684/2024	SRIKANT SAHOO	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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250	D-WP(C)/36686/2024	SANTOSH KUMAR MOHAPATRA VS THE RAILWAY BOARD, NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //	
251	D-WP(C)/36688/2024	TAPAN KUMAR DAS VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
252	D-WP(C)/36690/2024	UPENDRA KUMAR SAHU VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	
253	D-WP(C)/36691/2024	BIJAY KUMAR NAYAK VS PRINCIPAL COMNR OF INCOME TAX, ODISHA, BBSR	TUSHAR KANTI SATAPATHY VS	// 0 //	
254	D-WP(C)/36692/2024	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
255	D-WP(C)/36695/2024	PRANATI SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
256	D-WP(C)/36696/2024	SUDHIR PATEL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
257	D-WP(C)/36697/2024	BHAGIRATHI KABI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
258	D-WP(C)/36698/2024	SANJUKTA MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
259	D-WP(C)/36699/2024	AMIYA KUMAR MALLA VS THE STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //	
260	D-WP(C)/36701/2024	DEEPAK SAHOO VS THE AO, SBI, STRESED ASSETS RECOVERY BRANCH, BBSR	GOPABANDHU DASH VS	// 0 //	
261	D-WP(C)/36702/2024	SABITA SATAPATHY	SUBHENDU KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/36703/2024	BHAWANI SANKAR NANDA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/36704/2024	BHAGYADHARA SWAIN	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/36705/2024	PINAKI SANKAR NANDA	CHITTA RANJAN DAS	//	AOD20240000793C202400004
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/36707/2024	DHARITRI NAYAK	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/36708/2024	RAM PRAKASH NAIK	TIRTH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/36710/2024	BRAJENDU @ BRAJENDRA MOHAPATRA	NIRANJAN LENKA	//	
		VS	VS	0	
		COLLECTOR, MAYURBHANJ		//	
268	D-WP(C)/36711/2024	SAROJINI MISHRA	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/36713/2024	M/S UDALA REGIONAL COOPERATIVE MARKETING SOCIETY LTD, MAYURBHANJ	SPS SANKAR TRIPATHY	//	
		VS	VS	0	
		THE JOINT COMNR OF STATE TAX (APPEAL), TERRITORIAL RANGE, BALESTORE		//	
270	D-WP(C)/36714/2024	NIGAM KESHARI SAMAL	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/36716/2024	M/S. BETNATI REGIONAL COOPERATIVE MARKETING SOCIETY LTD, MAYURBHANJ	SPS SANKAR TRIPATHY	//	
		VS	VS	0	
		THE ADDL. COMNR OF STATE TAX (APPEAL), BALASORE		//	
272	D-WP(C)/36717/2024	UMARANI MOHANTY	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/36718/2024	STATE OF ODISHA MANOJ KUMAR ROUT VS	BRUNDABAN ROUT VS	// // 0	
274	D-WP(C)/36721/2024	STATE OF ODISHA SUDARSAN PRUSTY VS	RUDRA NARAYAN PARIJA VS	// // 0	
275	D-WP(C)/36723/2024	STATE OF ODISHA JAGANNATH ROUT VS	GEETA RANI MALLICK VS	// // 0	
276	D-WP(C)/36724/2024	STATE OF ODISHA MADHUSMITA DAS VS	TAPAN KUMAR KAMILA VS	// // 0	
277	D-WP(C)/36725/2024	STATE OF ODISHA ADWAITA KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
278	D-WP(C)/36728/2024	STATE OF ODISHA CHANDRABHANU PATRA VS	RUDRA NARAYAN PARIJA VS	// // 0	
279	D-WP(C)/36729/2024	STATE OF ODISHA DHANESWAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0	
280	D-WP(C)/36730/2024	STATE OF ODISHA RAJASHREE MAHAPATRA VS	SUSHANTA KUMAR JOSHI VS	// // 0	
281	D-WP(C)/36731/2024	COMNR-CUM-SECY TO THE GOVT OF DEPT. OF STEEL AND MINES, ODISHA, BBSR JAGANNATH NAYAK VS	SUDHIR KUMAR MALLICK VS	// // 0	
282	D-WP(C)/36732/2024	STATE OF ODISHA GURUDAS SOURA VS	ABHILASH MISHRA VS	// // 0	
283	D-WP(C)/36733/2024	STATE OF ODISHA SANCHARITA SABAT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //	

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284	D-WP(C)/36734/2024	GKF COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/36735/2024	ASHOK SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/36737/2024	ARCHITA NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/36738/2024	M/S BASANTI ELECTRICALS AND CONSTRUCTION VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/36739/2024	MINARVA DAS VS STATE OF ORISSA	SUJATA DASH VS STATE OF ORISSA	// 0 //	
289	D-WP(C)/36741/2024	SUDHIR TIRKEY VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS UNION OF INDIA	// 0 //	
290	D-WP(C)/36743/2024	BIDYADHAR ROUT VS THE LAND ACQUISITION OFFICER, SAMBALPUR	SRINIBASH SATAPATHY VS THE LAND ACQUISITION OFFICER, SAMBALPUR	// 0 //	
291	D-WP(C)/36748/2024	PADMA CHARAN BARIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/36749/2024	PRATIMA SETHY VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/36752/2024	M/S. SAINIK MINING AND ALLIED SERVICES LTD., JHARSHUGUDA VS THE STATE TAX OFFICER, CT GST CIRCLE, JHARSHUGUDA	HARSHUGUDA PASAD MOHANTY VS THE STATE TAX OFFICER, CT GST CIRCLE, JHARSHUGUDA	// 0 //	
294	D-WP(C)/36753/2024	SHUVRAKANTA BEHERA VS SARMISTHA SAHOO	EKTA AGARWAL VS SARMISTHA SAHOO	// 0 //	
295	D-WP(C)/36754/2024	JAYADEV JATTA	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/36756/2024	BHAGIRATHI ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/36759/2024	BIRENDRA KUMAR MISHRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/36760/2024	JAYAPRAKASH SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/36761/2024	BANK OF BARODA, CUTTACK MAIN BRANCH, CUTTACK	GOVIND DUTTA KAR	//	
		VS	VS	0	
		REGIONAL TARNSPORT OFFICER, CUTTACK		//	
300	D-WP(C)/36762/2024	ABHIJEET GHOSAL	DAYANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/36764/2024	SABITA BARAL	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/36767/2024	SMITA PATTNAIK	AGNIHOTRA SAHU	//	
		VS	VS	0	
		SATYA NARAYAN PATI		//	
303	D-WP(C)/36769/2024	PRAMILA BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/36770/2024	JYOTIRAJ PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/36771/2024	ANNAPURNA SAMAL	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/36773/2024	SAUDAMINI MOHAPATRA	SOHAN MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/36775/2024	KUMUNA DEI @ PALEI SECURITY AND DETECTIVE SERVICE (INDIA), CUTTACK	SUBHARSHAN NANDA	//	
		VS	VS	0	
		CUTTACK DEVELOPMENT AUTHORITY, CUTTACK		//	
308	D-WP(C)/36776/2024	PRADEEP KUMAR HOTA	SASMITA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/36779/2024	RABI @ RABINARAYAN SAHOO	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
310	D-WP(C)/36781/2024	BHILAI PRASIKSHU KALYAN SAMITI, CHHATTISGARH	ADUTAM KUMAR ROUTRAY	//	
		VS	VS	0	
		CHIEF DISTRICT MEDICAL PFFICER, ANGUL		//	
311	D-WP(C)/36782/2024	CHITTA RANJAN SAKARAR	PRAKASH KUMAR NAYAK	//	
		VS	VS	0	
		SECY OF SCHOOL AND MASS EDUCATION DEPARTMENT, LOK SEVA BHAWAN, BBSR		//	
312	D-WP(C)/36783/2024	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/36784/2024	ABANTI SAHOO	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/36786/2024	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/36787/2024	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/36792/2024	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/36793/2024	BRAHMANANDA SAHOO	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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318	D-WP(C)/36794/2024	M/S. MAHIMA ELECTRICALS, CHARBATIA VS CENTRAL PUBLIC WORKS DEPARTMENT, BBSR	PRADEEP KUMAR PRADHAN VS	// 0 //	
319	D-WP(C)/36796/2024	PRAVANJAN MOHANTY VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUTOMS, NORTH BLOCK, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //	
320	D-WP(C)/36798/2024	SAROJINI DASH VS STATE OF ORISSA	SHRADHA DAS VS	// 0 //	
321	D-WP(C)/36800/2024	BHUDEB RANA @ BHUDEV CHANDRA RANA VS SECY IN CHARGE, THE BALASORE CO-OPERATIVE URBAN BANK LTD., BALASORE	JAJATI KESHARI KHUNTIA VS	// 0 //	
322	D-WP(C)/36802/2024	RUKMANI SATAPATHY VS STATE OF ORISSA	SISIR DAS VS	// 0 //	
323	D-WP(C)/36803/2024	MANAGING COMMITTEE OF DURGAPUR VIDYAPITHA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
324	D-WP(C)/36804/2024	PURNALATA BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
325	D-WP(C)/36805/2024	BIMALINI SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
326	D-WP(C)/36806/2024	M/S. TRIBHUVAN CARRIER PVT. LTD, JHARKHAND VS UNION OF INDIA	S.SATYAKAM VS	// 0 //	
327	D-WP(C)/36807/2024	THE GOVERNING BODY OF SABITRI GOPAL HIGHER SECONDARY SCHOOL, SUNNERGARH VS STATE OF ODISHA	ANON KUMAR HOUSAIN VS	// 0 //	
328	D-WP(C)/36809/2024	SATISH KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
329	D-WP(C)/36810/2024	M/S OM SARALA SECURITY SERVICES PVT. LTD	SATYABRATA MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/25418/2024	BUNTY @GHANASHYAM DALMIA	MANAS KUMAR CHAND	HEMGIR /253 /2024	AOR20220001618C202400245
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/25420/2024	LAXMIKANTA MOHAPATRA	MANAS KUMAR CHAND	KHURDA SADAR /187 /2024	AOR20220001618C202400246
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/25421/2024	PADMALAVA MAHANTA	SUSIL KUMAR PATTNAIK	CHAMPUA /220 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/25426/2024	SANDHYARANI MALLICK	GYANA RANJAN SETHI	SUNDARGARH TOWN /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/25429/2024	RABINDRA BEHERA	KSHIROD KUMAR PAHIL	AGARAPADA /92 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/25433/2024	SUNIL @ SATYAJIT NAYAK	SAMBIT BISWAL	BHARATPUR PS /492 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/25438/2024	SRINIBAS SAHOO	DEBIDUTTA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/25439/2024	CHANDAN @ CHANDRA SEKHAR MALLIK	DEEPAK KU SAHOO	NIKIRAI /2 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/25441/2024	TARINI SINDIBGRAHA	SURESH KUMAR JENA	JAJPUR ROAD /420 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/25443/2024	SHYAM SUNDAR NAYAK @ NAIK	ARIJEET MISHRA	SAMBALPUR VIGILANCE /70 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
340	D-ABLAPL/25450/2024	NIRANJAN MOHARANA	PANCHANAN PANIGRAHI	BIRMITRAPUR /197 /2024	AOD20240000001C202400255
		VS	VS	()	

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341	D-ABLAPL/25451/2024	STATE OF ODISHA BIBHUTI BHUSAN PANDA VS	ANIRUDHA DAS VS	// MAHABIROD /170 /2023 ()	
342	D-ABLAPL/25456/2024	STATE OF ODISHA PANKAJINI SAMAL VS	KARUNAKAR JENA VS	// CHHEND /171 /2023 ()	
343	D-ABLAPL/25462/2024	STATE OF ODISHA JUGESWARI MEHER @ YOGESWARI VS	SOUMYA KANTA TRIPATHY VS	// RAMPUR (SONEPUR) /157 /2024 ()	AOD20240000239C202400019
344	D-ABLAPL/25463/2024	STATE OF ODISHA SUREN SAHU @ SAHOO VS	JUGALA KISHORE PANDA VS	// PARJANG /361 /2024 ()	
345	D-ABLAPL/25465/2024	STATE OF ODISHA KRUTIBAS JENA VS	MRITUNJAY BANERJEE VS	// DELANGA /307 /2024 ()	
346	D-ABLAPL/25466/2024	STATE OF ODISHA SUNIL KUMAR MEHER VS	SOUMYA KANTA TRPATHY VS	// RAMPUR (SONEPUR) /157 /2024 ()	AOD20240000239C202400020
347	D-ABLAPL/25468/2024	STATE OF ODISHA MANARANJAN BARIK VS	SISIRA PANIGRAHI VS	// RAMBHA (KHALLIKOTE) /731 /2023 ()	
348	D-ABLAPL/25469/2024	STATE OF ODISHA SATYA PRAKASH MANDAL @ SAHEB VS	ANUGRAHA NARAYAN SAMANTRAY VS	// PARADEEP /202 /2024 ()	
349	D-ABLAPL/25470/2024	STATE OF ODISHA B. DANTESWAR RAO VS	JAYAKRISHNA MOHAPATRA VS	// BORIGUMMA /158 /2024 ()	
350	D-ABLAPL/25472/2024	STATE OF ODISHA TIKAN MAJHI VS	LALITENDU BHUYAN VS	// RAMACHANDRAPUR /284 /2024 ()	
351	D-ABLAPL/25474/2024	STATE OF ODISHA SUSANTA PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SINGLA /143 /2024 () //	

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352	D-ABLAPL/25476/2024	MADHU NAIK @ JIRESH PADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /137 /2024 () //	
353	D-ABLAPL/25477/2024	SUSHIL KUMAR DAS @SUNIL KUMAR DAS VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	MARKAT NAGAR /152 /2024 () //	
354	D-ABLAPL/25480/2024	SAYED MANUWAR ALLI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /167 /2024 () //	
355	D-ABLAPL/25482/2024	KRISHNA PRATAP SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	HEMGIR /367 /2024 () //	
356	D-ABLAPL/25483/2024	AMIT SINGH @ AMIT KUMAR SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	HEMGIR /367 /2024 () //	
357	D-ABLAPL/25484/2024	NARAYAN ROUT VS STATE OF ODISHA	ADWITIYA SATPATHY VS	JENAPUR /183 /2024 () //	
358	D-ABLAPL/25485/2024	AMIT MAHALIK VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /298 /2024 () //	
359	D-ABLAPL/25486/2024	MOTILAL MALLIK VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /80 /2023 () //	
360	D-ABLAPL/25488/2024	MANAS RANJAN SUKLA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	CHAULIAGANJA /187 /2024 () //	
361	D-ABLAPL/25490/2024	DHANURJAYA NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /322 /2024 () //	AOD20230000619C202400006
362	D-ABLAPL/25493/2024	TANMAYA RANJAN KHATUA VS STATE OF ODISHA	ABINASH ROURTRAY VS	BALIANTA P.S. /33 /2024 () //	
363	D-ABLAPL/25499/2024	SUCHISMITA SAHOO	LINGARAJ SARANGI	BIRIDI PS /85 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/25501/2024	AMULYA KUMAR BEHERA @ KALIA	ANIRUDHA DAS	PIPLI /130 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/25505/2024	AMIYA DHAL	DEBASNAN DAS	BINJHARPUR /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/25507/2024	JAYARAM PUJARI	ASHOK KUMAR JENA	KORAPUT TOWN /195 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/25508/2024	UMESH YADAV	KULDEEP MOHANTY	PLANTSITE /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/25510/2024	GOURANGA PPRADHAN	SUSANTA KUMAR SAHU	BARGARH SADAR /328 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/25511/2024	SANJAYA RANA @ SANJAYA KUMAR RANA	JYOTIRMAYA SAHOO	CHATRAPUR /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/25512/2024	PRASANNA PATI	RAMANI KANTA PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/25514/2024	RAHUL DURGA	GOKULANANDA SAHU	BELAGARH /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/25517/2024	SAILA SETHY @ SAILA SETHI	JYOTIRMAYA SAHOO	BANAPUR P.S. /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/25520/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA @ KSHANKA KUMAR SAHOO	DEBANKA KUMAR SAHOO	CHHENDIPADA /386 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/25521/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA @ KSHANKA KUMAR SAHOO	DEBANKA KUMAR SAHOO	BAGDIA /161 /2023	
		VS	VS	()	

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FILING REPORT AS ON :23/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/25523/2024	STATE OF ODISHA PURNA CHANDRA MOHANTA VS	SUBHASISH SATAPATHY VS	// BALASORE VIGILANCE /1 /2016 ()	
376	D-ABLAPL/25525/2024	STATE OF ODISHA(VIG.) MITRABHANU NAIK VS	SUBHASISH SATAPATHY VS	// BALASORE VIGILANCE /1 /2016 ()	
377	D-ABLAPL/25526/2024	STATE OF ODISHA(VIG.) SAMIR KUMAR SWAIN VS	DIPTI RANJAN BHOKTA VS	// CHANDRASEKHARPUR /603 /2024 ()	
378	D-ABLAPL/25533/2024	STATE OF ODISHA RAJENDRA NARAYAN DAS VS	ANANTA NARAYAN PATTANAYAK VS	// LAXMISAGAR P.S. /155 /2024 ()	
379	D-ABLAPL/25535/2024	STATE OF ODISHA SAROJ KUMAR SAHU VS	BIBEKANANDA MAHAPATRA VS	// KOREI /245 /2023 ()	
380	D-ABLAPL/25536/2024	STATE OF ODISHA MITU DAS VS	SAPAN KUMAR LENKA VS	// MANCHESWAR P.S. /366 /2024 ()	
381	D-ABLAPL/25537/2024	STATE OF ODISHA MITU DAS VS	SAPAN KUMAR LENKA VS	// MANCHESWAR P.S. /353 /2024 ()	
382	D-ABLAPL/25539/2024	STATE OF ODISHA MITU DAS VS	SAPAN KUMAR LENKA VS	// MANCHESWAR P.S. /354 /2024 ()	
383	D-ABLAPL/25541/2024	STATE OF ODISHA DRUPADA NANDA @ DROUPAD NANDA VS	JYOTIRMAYA SAHOO VS	// BISOI /128 /2024 ()	
384	D-ABLAPL/25542/2024	STATE OF ODISHA PINTU SAHOO VS	SMRUTI RANJAN ROUT VS	// PHULBANI SADAR /10 /2024 ()	
385	D-ABLAPL/25544/2024	STATE OF ODISHA PRATIMA PATRA VS	JAYANTA KUMAR KHANDAYATRAY VS	// BARKOTE /385 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/25548/2024	ANATH CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /213 /2024 () //	
387	D-ABLAPL/25557/2024	SUDHANSU MOAHAPATRA VS STATE OF ODISHA	PIYUSH PANDA VS	/ /0 () //	
388	D-ABLAPL/25562/2024	BUDHESWAR BEHERA VS STATE OF ODISHA	PIYUSH PANDA VS	/ /0 () //	
389	D-ABLAPL/25568/2024	BIJAY KUMAR DASH VS STATE OF ODISHA	PIYUSH PANDA VS	/ /0 () //	
390	D-ABLAPL/25569/2024	JOTENDRA @ JATINDRA KADAMBAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE TOWN /224 /2024 () //	
391	D-ABLAPL/25570/2024	SANTOSH KUMAR KHILAR VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /317 /2024 () //	
392	D-ABLAPL/25574/2024	KARMESWAR PATRA VS STATE OF ODISHA	PIYUSH PANDA VS	/ /0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :23/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTC(CP)/399/2018 CONTC(CP)/399/2018	KALI KAMAL PADHY MP		3/2024
2	D-GUAP/36665/2024 GUAP/ /	GITA JAJNYASENI MP	ABHISHEK DASH	18/2024
3	D-CRLLP/25529/2024 CRLLP/ /	RAILWAY PROTECTION FORCE MP	UDIT RANJAN JENA,C.G.C	39/2024
4	D-TRPCRL/25559/2024 TRPCRL/ /	TUSHAR KUMAR PATNAIK MP	RABINDRA NATH PRUSTY	66/2024
5	D-WPC(OAC)/714/2015 WPC(OAC)/714/2015	BIJAY KUMAR NAYAK MP	MANORANJAN MISHRA	70/2024
6	D-WPC(OAC)/714/2015 WPC(OAC)/714/2015	BIJAY KUMAR NAYAK MP		71/2024
7	D-MSA/36758/2024 MSA/ /	KRIDAY REALTY PVT. LTD., MUMBAI MP	CHANDAN KUMAR MOHANTY	80/2024
8	D-MSA/36758/2024 MSA/ /	KRIDAY REALTY PVT. LTD., MUMBAI MP	CHANDAN KUMAR MOHANTY	81/2024
9	D-MSA/36758/2024 MSA/ /	KRIDAY REALTY PVT. LTD., MUMBAI MP	CHANDAN KUMAR MOHANTY	82/2024
10	D-MSA/36778/2024 MSA/ /	NARENDRA KUMAR PATEL MP	DEVASHIS PANDA	83/2024
11	D-MSA/36808/2024 MSA/ /	DR.SAMIR KUMAR PATEL MP	DEVASHIS PANDA	84/2024
12	D-MSA/36808/2024 MSA/ /	DR.SAMIR KUMAR PATEL MP	DEVASHIS PANDA	85/2024
13	D-MSA/36811/2024 MSA/ /	PUSPANJALI PATEL MP	DEVASHIS PANDA	86/2024
14	D-MSA/36811/2024 MSA/ /	PUSPANJALI PATEL MP	DEVASHIS PANDA	87/2024
15	D-MSA/36813/2024 MSA/ /	SARITA PATEL MP	DEVASHIS PANDA	88/2024
16	D-MSA/36813/2024 MSA/ /	SARITA PATEL MP	DEVASHIS PANDA	89/2024
17	D-JCRLA/66/2022 JCRLA/66/2022	GHANA BENGERA MP	TAPASWINI SINHA, M/S.DEVASHIS PANDA, S.PANDA, A.MEHTA, D.K	174/2024
18	D-CRLMP/25534/2024 CRLMP/ /	BIBHUTI BHUSAN MISHRA MP	ASOK MOHANTY	190/2024
19	D-TRP(C)/36645/2024 TRP(C)/ /	OYES KIRAN PADHIHARI MP	TIRTH KUMAR SAHU	258/2024
20	D-TRP(C)/124/2022 TRP(C)/124/2022	DIPIKA DAS MP	RAMESH AGARWAL	259/2024
21	D-TRP(C)/36736/2024 TRP(C)/ /	NIRJHARANI LENKA MP	DURGA PRASAD JENA	260/2024
22	D-TRP(C)/36765/2024 TRP(C)/ /	RUKSANA BEGUM MP	JYOTIRMAYA SAHOO	261/2024
23	D-LAA/40/2015 LAA/40/2015	NITYANANDA SWAIN MP	M/S.KALPATARU PANIGRAHI	284/2024
24	D-LAA/40/2015 LAA/40/2015	NITYANANDA SWAIN MP	M/S.KALPATARU PANIGRAHI	285/2024
25	D-LAA/40/2015 LAA/40/2015	NITYANANDA SWAIN MP	M/S.KALPATARU PANIGRAHI	286/2024
26	D-LAA/40/2015	NITYANANDA SWAIN	M/S.KALPATARU PANIGRAHI	

	LAA/40/2015	MP		287/2024
27	D-RVWPET/36648/2024 RVWPET/ /	NARENDRA KUMAR MANDAL MP	PRAKASH KUMAR MISHRA	300/2024
28	D-CMAPL/36639/2024 CMAPL/ /	BAIKUNTHANATH MISHRA MP	ADV.	355/2024
29	D-CMAPL/36746/2024 CMAPL/ /	BINAYAK MISHRA MP	ADV.	356/2024
30	D-CMAPL/29662/2024 CMAPL/253/2024	HEMANTA UGAR MP	ABINASH ROUTRAY	357/2024
31	D-RPFAM/31604/2024 RPFAM/ /	SUSHREE PRIYADARSHINI BARAL MP	ANUP KUMAR PATTNAIK	367/2024
32	D-RPFAM/36726/2024 RPFAM/ /	BIDYADHAR BEHERA MP	ANJAN KUMAR BISWAL	368/2024
33	D-RPFAM/36726/2024 RPFAM/ /	BIDYADHAR BEHERA MP	ANJAN KUMAR BISWAL	369/2024
34	D-MATA/98/2023 MATA/98/2023	DASARATHA DAS MP	JAYDEEP PAL	380/2024
35	D-MATA/109/2022 MATA/109/2022	ANAR CHOWDHURY MP	BIJAYANANDA DASH	381/2024
36	D-MATA/13134/2024 MATA/98/2024	PANKAJ KUMAR NAIK MP	LALITENDU MISHRA	382/2024
37	D-CONTC/8748/2024 CONTC/1945/2024	RAGHUNATH SAHOO MP		407/2024
38	D-CRLREV/25452/2024 CRLREV/ /	SUBRAT KUMAR PANDA MP	PRATYUSHA NAIDU	727/2024
39	D-CRLREV/660/2017 CRLREV/660/2017	RAJIB@RAJEEV KU.DWIVEDI@DEBEDI MP		728/2024
40	D-CRLREV/2024/2024 CRLREV/16/2024	SITA@SASMITA BEHERA MP	MANOJ KUMAR NAYAK	729/2024
41	D-CRLREV/24786/2024 CRLREV/434/2024	SUDHANSHU SEKHAR SWAIN MP	KAUSTUVA MOHANTY	730/2024
42	D-CRLREV/23041/2024 CRLREV/ /	ABHINASH RAY MP	TUKUNA KUMAR MISHRA	731/2024
43	D-CRLREV/25558/2024 CRLREV/ /	PRAFULLA SETHY @ DILU MP	PRASANTA KUMAR ROUTRAY	732/2024
44	D-CRLREV/25556/2024 CRLREV/ /	KISHORE NAIK@KISHOR NAYAK@SIDHULAXMINARAYAN PATEL MP		733/2024
45	D-CRLREV/25563/2024 CRLREV/ /	AMBUJA PATEL MP	MANORANJAN PADHI	734/2024
46	D-CRLREV/25563/2024 CRLREV/ /	AMBUJA PATEL MP	MANORANJAN PADHI	735/2024
47	D-CRLREV/25567/2024 CRLREV/ /	RAJU GOUDA MP	T.DHIREN KUMAR DORA	736/2024
48	D-CRLREV/25567/2024 CRLREV/ /	RAJU GOUDA MP	T.DHIREN KUMAR DORA	737/2024
49	D-FAO/36596/2024 FAO/ /	THE M.D, M/S LIRA CONSTRUCTION PVT. LTD. MP	PRADEEP KISHORE MISHRA	738/2024
50	D-FAO/31336/2024 FAO/ /	M/S SHRIRAM GENERAL INSURANCE CO.LTD. MP	ANUPBISIDASH	739/2024
51	D-FAO/31331/2024 FAO/ /	M/S SHRIRAM GENERAL INSURANCE CO.LTD. MP	ANUPBISIDASH	740/2024
52	D-FAO/31324/2024 FAO/ /	M/S SHRIRAM GENERAL INSURANCE CO.LTD. MP	ANUPBISIDASH	741/2024
53	D-FAO/34888/2024 FAO/ /	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	SOMNATH ROY	742/2024
54	D-FAO/32507/2024 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	SOMNATH ROY	743/2024
55	D-FAO/32507/2024 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	SOMNATH ROY	744/2024
56	D-FAO/35645/2024 FAO/ /	MANAGER,CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,BHUBANESWAR MP	SOMNATH ROY	745/2024
57	D-FAO/29576/2024 FAO/349/2024	D.M.,ORIENTAL INSURANCE CO. LTD MP	RIMJHIMBALA PATI	746/2024

58	D-FAO/31858/2024 FAO/358/2024	D.M, ORIENTAL INSURANCE CO.LTD., ANGLI MP	ANGLI HIMBALA PATI	747/2024
59	D-SA/34/1990 SA/34/1990	ABDUL MP	M/S.S.K.PADHI, KUMAR JYOTI PRAKASH	785/2024
60	D-SA/34/1990 SA/34/1990	ABDUL MP	M/S.S.K.PADHI	786/2024
61	D-SA/34/1990 SA/34/1990	ABDUL MP	M/S.S.K.PADHI	787/2024
62	D-SA/34/1990 SA/34/1990	ABDUL MP	M/S.S.K.PADHI, KUMAR JYOTI PRAKASH	788/2024
63	D-SA/34/1990 SA/34/1990	ABDUL MP	M/S.S.K.PADHI	789/2024
64	D-SA/34/1990 SA/34/1990	ABDUL MP	M/S.S.K.PADHI	790/2024
65	D-SA/34/1990 SA/34/1990	ABDUL MP	M/S.S.K.PADHI	791/2024
66	D-RSA/388/2006 RSA/388/2006	BHAGABATI NAYAK MP		973/2024
67	D-RSA/388/2006 RSA/388/2006	BHAGABATI NAYAK MP		974/2024
68	D-RSA/388/2006 RSA/388/2006	BHAGABATI NAYAK MP		975/2024
69	D-RSA/388/2006 RSA/388/2006	BHAGABATI NAYAK MP		976/2024
70	D-RSA/388/2006 RSA/388/2006	BHAGABATI NAYAK MP		977/2024
71	D-RSA/388/2006 RSA/388/2006	BHAGABATI NAYAK MP		978/2024
72	D-RSA/108/2014 RSA/108/2014	UJJALA MOHANTY@SWAIN MP	SUBHADUTTA ROUSTRAY	979/2024
73	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA, SOUMYA MISHRA	980/2024
74	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	981/2024
75	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	982/2024
76	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	983/2024
77	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	984/2024
78	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	985/2024
79	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	986/2024
80	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	987/2024
81	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	988/2024
82	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	989/2024
83	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	990/2024
84	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	991/2024
85	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	992/2024
86	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	993/2024
87	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	994/2024
88	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA	995/2024
89	D-RSA/427/2007	SATRUGHANA MOHANTY	M/S.S.P.MISHRA	

	RSA/427/2007	MP		996/2024
90	D-RSA/427/2007	SATRUGHANA MOHANTY	M/S.S.P.MISHRA	
	RSA/427/2007	MP		997/2024
91	D-RSA/36755/2024	KUNI NAIK @ SOI	AUROVINDA MOHANTY	
	RSA/ /	MP		998/2024
92	D-RSA/36755/2024	KUNI NAIK @ SOI	AUROVINDA MOHANTY	
	RSA/ /	MP		999/2024
93	D-CMP/36633/2024	GOBINDA BHOI	SAKTI PRASAD DAS	
	CMP/ /	MP		1003/2024
94	D-CMP/30555/2024	SARADA PRASAD MOHANTY	SUVENDU KUMAR SETHI	
	CMP/772/2024	MP		1004/2024
95	D-CMP/36658/2024	NIMAI CHARAN SABAT	BIBEKANAND BHUYAN	
	CMP/ /	MP		1005/2024
96	D-CMP/36660/2024	NIMAI CHARAN SABAT	BIBEKANAND BHUYAN	
	CMP/ /	MP		1006/2024
97	D-CMP/36658/2024	NIMAI CHARAN SABAT	BIBEKANAND BHUYAN	
	CMP/ /	MP		1007/2024
98	D-CMP/1476/2018	M/S.MAGMA FINCORP LTD	M/S.RAMAKANT MOHANTY	
	CMP/1476/2018	MP		1008/2024
99	D-CMP/36694/2024	APURBA RANJAN TRIPATHY	AJIT KU. TRIPATHY	
	CMP/ /	MP		1009/2024
100	D-CMP/36694/2024	APURBA RANJAN TRIPATHY	AJIT KU. TRIPATHY	
	CMP/ /	MP		1010/2024
101	D-CMP/36719/2024	KRUSHNA PRASAD SATPATHY	BANSHIDHAR BAUG	
	CMP/ /	MP		1011/2024
102	D-CMP/36750/2024	ANTRYAMI BHOI	RAJALAXMI NAYAK	
	CMP/ /	MP		1012/2024
103	D-CMP/36797/2024	ARATI BEHERA	J.K.MISHRA 2	
	CMP/ /	MP		1013/2024
104	D-BLAPL/8669/2024	DEVIDUTTA PANIGRAHI	BHABANI SHANKAR RAYAGURU,JAGANATH PATNAIK(Sr Adv)	
	BLAPL/3093/2024	MP		1082/2024
105	D-BLAPL/24937/2024	PUNNIYA KOU DI KANNIYAN @ BENZ W	ARNAB SAHOO	
	BLAPL/8644/2024	MP		1083/2024
106	D-BLAPL/14465/2023	NISHANT PRAKASH JAISWAL		
	BLAPL/14465/2023	MP		1084/2024
107	D-BLAPL/14283/2023	KARAN KUMAR SINGH	SUBASH CHANDRA CHATURVEDI,M/S SOUMYA RANJAN MOHANTY	
	BLAPL/14283/2023	MP		1085/2024
108	D-BLAPL/20704/2024	BIJAY BEHERA	PURNA CHANDRA MOHARANA	
	BLAPL/7093/2024	MP		1086/2024
109	D-BLAPL/20764/2024	RAKESH KUMAR NAYAK	SIDDHARTH GOUTAM DAS	
	BLAPL/7276/2024	MP		1087/2024
110	D-BLAPL/16809/2024	JAGANNATH PRADHAN	SUJIT KUMAR PATTNAIK	
	BLAPL/5913/2024	MP		1088/2024
111	D-BLAPL/16354/2024	SUSTHIRA PAL		
	BLAPL/5578/2024	MP		1089/2024
112	D-ABLAPL/21481/2024	RANJEET SUNA		
	ABLAPL/7737/2024	MP		1668/2024
113	D-ABLAPL/16137/2024	SATYA SAHU @ SATYA NARAYAN SAHU		
	ABLAPL/5609/2024	MP		1669/2024
114	D-ABLAPL/10244/2024	ANUBHAB JEWEL ROUT		
	ABLAPL/3703/2024	MP		1670/2024
115	D-ABLAPL/20561/2024	PANKAJ NAYAK @ NILU		
	ABLAPL/7542/2024	MP		1671/2024
116	D-ABLAPL/20348/2024	BINAY KUMAR MOHANTY		
	ABLAPL/7515/2024	MP		1672/2024
117	D-ABLAPL/14803/2023	LAXMIDHAR PARIDA		
	ABLAPL/14803/2023	MP		1673/2024
118	D-ABLAPL/16605/2024	RANJIT BHUTIA		
	ABLAPL/5897/2024	MP		1674/2024
119	D-ABLAPL/16167/2024	RANJIT BHUTIA		
	ABLAPL/5667/2024	MP		1675/2024
120	D-ABLAPL/13381/2024	SANATAN NAYAK		
	ABLAPL/4690/2024	MP		1676/2024

121	D-ABLAPL/14264/2023 ABLAPL/14264/2023	BRAJA CHRISTIAN @ BRAJA HARIJAN MP		1677/2024
122	D-ABLAPL/18175/2024 ABLAPL/6392/2024	PRASANA PRADHAN MP		1678/2024
123	D-ABLAPL/18646/2024 ABLAPL/6612/2024	RISHAV RATHIK PANDA @ RISHAP PANDA MP		1679/2024
124	D-ABLAPL/19566/2024 ABLAPL/6993/2024	BABURAM MALIK @ BHARAT MALIK MP		1680/2024
125	D-ABLAPL/19762/2024 ABLAPL/8099/2024	SUSHANTA KUMAR AGRASINGH MP		1681/2024
126	D-ABLAPL/18828/2024 ABLAPL/6819/2024	SASHIKANTA NAYAK MP		1682/2024
127	D-ABLAPL/18322/2024 ABLAPL/6547/2024	NISHIKANTA NAYAK MP		1683/2024
128	D-ABLAPL/22552/2024 ABLAPL/8295/2024	GOPAL DAKUA @ SUSANTA DAKUA MP		1684/2024
129	D-MACA/36637/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK MP	SMARAJIT PRADHAN	1938/2024
130	D-MACA/36637/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK MP	SMARAJIT PRADHAN	1939/2024
131	D-MACA/33986/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD. MP	SOMANATH ROY	1940/2024
132	D-MACA/33978/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD. MP	SOMANATH ROY	1941/2024
133	D-MACA/516/2009 MACA/516/2009	O.I.CO.LTD MP		1942/2024
134	D-CRLA/25425/2024 CRLA/ /	NAGABANSHA SIMADRI@SIMANCHAL MP	ANUPAM RATH	2115/2024
135	D-CRLA/24537/2024 CRLA/816/2024	LAMBODARA BEHERA MP	PRABHU PRASANNA BEHERA	2116/2024
136	D-CRLA/25445/2024 CRLA/ /	SAUDAGAR SAHOO MP	RAMESH CHANDRA SWAIN	2117/2024
137	D-CRLA/25445/2024 CRLA/ /	SAUDAGAR SAHOO MP	RAMESH CHANDRA SWAIN	2118/2024
138	D-CRLA/20373/2024 CRLA/691/2024	DEBSING PUJARI MP	DIPTI RANJAN BHOKTA	2119/2024
139	D-CRLA/20373/2024 CRLA/691/2024	DEBSING PUJARI MP	DIPTI RANJAN BHOKTA	2120/2024
140	D-CRLA/511/2022 CRLA/511/2022	NILAKANTHA PRADHAN MP	NEPOLEON SAHANI	2121/2024
141	D-CRLA/184/2024 CRLA/3/2024	GOURANGA CHARAN SATAPATHY MP	GOKULANANDA MOHAPATRA	2122/2024
142	D-CRLA/25540/2024 CRLA/ /	RAJESH KULESIKA MP	SAROJ KUMAR PADHY	2123/2024
143	D-CRLA/25540/2024 CRLA/ /	RAJESH KULESIKA MP	SAROJ KUMAR PADHY	2124/2024
144	D-CRLA/25547/2024 CRLA/ /	DOLAGOBINDA SETHY @ DOLESWAR MP	BIREN SANKAR TRIPATHY	2125/2024
145	D-CRLA/25547/2024 CRLA/ /	DOLAGOBINDA SETHY @ DOLESWAR MP	BIREN SANKAR TRIPATHY	2126/2024
146	D-CRLA/25547/2024 CRLA/ /	DOLAGOBINDA SETHY @ DOLESWAR MP	BIREN SANKAR TRIPATHY	2127/2024
147	D-CRLMC/25428/2024 CRLMC/ /	KISHORE CHANDRA SWAIN MP	PRANAB RANJAN CHHATOI	2263/2024
148	D-CRLMC/25434/2024 CRLMC/ /	SUNITI MUND MP	JNYANANANDA PANDA	2264/2024
149	D-CRLMC/25434/2024 CRLMC/ /	SUNITI MUND MP	JNYANANANDA PANDA	2265/2024
150	D-CRLMC/25436/2024 CRLMC/ /	PRADIP PRADHAN MP	AMIT BISWAL	2266/2024
151	D-CRLMC/23339/2024 CRLMC/ /	DOLLY RANI SAHOO MP	PUSPAMITRA MOHAPATRA	2267/2024
152	D-CRLMC/25442/2024	SHYAM SUNDAR NAYAK @ NAIK	ARIJEET MISHRA	

	CRLMC/ /	MP		2268/2024
153	D-CRLMC/25461/2024	PRATIMA SAHU	MANORANJAN ACHARYA	
	CRLMC/ /	MP		2269/2024
154	D-CRLMC/25473/2024	SARALA DEI	PANCHANAN SAHOO	
	CRLMC/ /	MP		2270/2024
155	D-CRLMC/25489/2024	K.BRUNDABAN SUBUDHI	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		2271/2024
156	D-CRLMC/5409/2023	NITYANANDA BEHERA	SAMBIT SAMAL	
	CRLMC/5409/2023	MP		2272/2024
157	D-CRLMC/25494/2024	ARUNA NAYAK @ ARAKHITA NAYAK	PRAKASH KUMAR PRATAP	
	CRLMC/ /	MP		2273/2024
158	D-CRLMC/25497/2024	SAROJ RANJAN RATHA	BIDYADHAR MANSING	
	CRLMC/ /	MP		2274/2024
159	D-CRLMC/2999/2024	SMURTI RANJAN ROUSTRAY	SUDEEP KU SARANGI	
	CRLMC/376/2024	MP		2275/2024
160	D-CRLMC/25500/2024	TAPAN KUMAR MOHANTY	TIRTH KUMAR SAHU	
	CRLMC/ /	MP		2276/2024
161	D-CRLMC/11575/2024	RUPAK SAHA @ ROOPAK SAHA	SATYA KASHYAP	
	CRLMC/1370/2024	MP		2277/2024
162	D-CRLMC/25522/2024	BAPU @ SOURAV SINGHSAMANTA	SATYA RANJAN MULLA	
	CRLMC/ /	MP		2278/2024
163	D-CRLMC/25530/2024	NIRUPAMA PANDA	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		2279/2024
164	D-CRLMC/25538/2024	SANTOSH KUMAR HOTA	BIPLABA P.B. BAHALI	
	CRLMC/ /	MP		2280/2024
165	D-CRLMC/25566/2024	SWARNALATA RAUT	BIPLAB KUMAR DASH	
	CRLMC/ /	MP		2281/2024
166	D-CRLMC/25575/2024	MOHD. RIYAZ ALAM	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2282/2024
167	D-CRLMC/25576/2024	PADMA CHARAN MOHANTY	DEEPAK RANJAN SUNDARAY	
	CRLMC/ /	MP		2283/2024
168	D-WA/36585/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	
	WA/ /	MP		6256/2024
169	D-WA/36585/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	
	WA/ /	MP		6257/2024
170	D-WA/36585/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	
	WA/ /	MP		6258/2024
171	D-WA/36586/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6259/2024
172	D-WA/36586/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6260/2024
173	D-WA/36586/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6261/2024
174	D-WA/35840/2024	JAGANNATH MOHANTY	NITISH KUMAR MISHRA	
	WA/ /	MP		6262/2024
175	D-WA/36587/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		6263/2024
176	D-WA/36587/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		6264/2024
177	D-WA/36587/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		6265/2024
178	D-WA/36588/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6266/2024
179	D-WA/36588/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6267/2024
180	D-WA/36588/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6268/2024
181	D-WA/34677/2024	SATISH KANHAR	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		6269/2024
182	D-WA/36589/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6270/2024
183	D-WA/36589/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		6271/2024

184	D-WA/36589/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6272/2024
185	D-WA/36590/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6273/2024
186	D-WA/36590/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6274/2024
187	D-WA/36590/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6275/2024
188	D-WA/36591/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6276/2024
189	D-WA/36591/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6277/2024
190	D-WA/36591/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6278/2024
191	D-WA/36646/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.S.C	6279/2024
192	D-WA/36646/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.S.C	6280/2024
193	D-WA/36722/2024 WA/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA, C.G.C.	6281/2024
194	D-WA/36722/2024 WA/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA, C.G.C.	6282/2024
195	D-WA/36722/2024 WA/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA, C.G.C.	6283/2024
196	D-WA/36681/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6284/2024
197	D-WA/36681/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6285/2024
198	D-WA/36681/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6286/2024
199	D-WA/36747/2024 WA/ /	SARATA KUMAR BHANJA MP	DR. BINODA KUMAR MISHRA	6287/2024
200	D-WA/36747/2024 WA/ /	SARATA KUMAR BHANJA MP	DR. BINODA KUMAR MISHRA	6288/2024
201	D-WA/36740/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	6289/2024
202	D-WA/36740/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	6290/2024
203	D-WA/36740/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	6291/2024
204	D-WA/590/2018 WA/590/2018	EKADASHI UGAR MP		6292/2024
205	D-WA/36789/2024 WA/ /	PRADEEP KUMAR BISWAL MP	SAIBRATA RATH	6293/2024
206	D-WA/30269/2024 WA/ /	AMIYA KUMAR TRIPATHY MP	JITENDRA KUMAR MISHRA (2)	6294/2024
207	D-WP(C)/36013/2024 WP(C)/20642/2024	SANGHAMITRA PATTNAIK MP	BIRAJA PRASANNA DAS	11259/2024
208	D-WP(C)/40826/2023 WP(C)/40826/2023	SANTOSH KUMAR SAHOO MP		11260/2024
209	D-WP(C)/36603/2024 WP(C)/ /	RAJAN PRASAD MP	ARUN KUMAR PATRA	11261/2024
210	D-WP(C)/27353/2023 WP(C)/27353/2023	DR. LOPAMUDRA NANDA MP	SATYABRATA MOHANTY (1)	11262/2024
211	D-WP(C)/36609/2024 WP(C)/ /	ARNAPURNA MISHRA MP	SRIDHAR RATH	11263/2024
212	D-WP(C)/31803/2023 WP(C)/31803/2023	DR. RABINDRA NATH GANTAYAT MP	BHARAT JALLI	11264/2024
213	D-WP(C)/31803/2023 WP(C)/31803/2023	DR. RABINDRA NATH GANTAYAT MP	BHARAT JALLI	11265/2024
214	D-WP(C)/36600/2024 WP(C)/ /	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED, MP	SRIDHAR RATH	11266/2024
215	D-WP(C)/34409/2024	MOZAMIL AHMED KHAN	SRIDHAR RATH	

	WP(C)/19696/2024	MP		11267/2024
216	D-WP(C)/30900/2024	BASUDEV SAHU	ARUN KUMAR PATRA, SAIBRATA RATH	
	WP(C)/18270/2024	MP		11268/2024
217	D-WP(C)/36615/2024	GOURANGA KHILLAR	BISWANATH DASH	
	WP(C)/ /	MP		11269/2024
218	D-WP(C)/34532/2024	SUNIL KUMAR SINGHANIA	SAIBRATA RATH	
	WP(C)/19588/2024	MP		11270/2024
219	D-WP(C)/36248/2024	MANORANJAN SAHOO	RITA SINGH	
	WP(C)/20779/2024	MP		11271/2024
220	D-WP(C)/36618/2024	BIDYADEVI AGRAWAL	NALINI KANTA DASH	
	WP(C)/ /	MP		11272/2024
221	D-WP(C)/36626/2024	BHAGABATI SAHU @ SAHOO	HARIPAD MOHANTY	
	WP(C)/ /	MP		11273/2024
222	D-WP(C)/24316/2023	M/S. CHANDAN SECURITY SERVICES, CUTTACK	TANUJ KUMAR MOHANTY	
	WP(C)/24316/2023	MP		11274/2024
223	D-WP(C)/19269/2019	TRINATH SHAKTI GROUP	M/S.A.B.PARIDA	
	WP(C)/19269/2019	MP		11275/2024
224	D-WP(C)/36643/2024	MUKESH AGARWAL	JAGAJIBAN PRADHAN	
	WP(C)/20812/2024	MP		11276/2024
225	D-WP(C)/36644/2024	BIJOY CHANDRA TRIPATHY	SIBAPRASAD PATI	
	WP(C)/ /	MP		11277/2024
226	D-WP(C)/36647/2024	OM PRAKASH PATEL	SIBAPRASAD PATI	
	WP(C)/ /	MP		11278/2024
227	D-WP(C)/36662/2024	BUDDHESWAR MAHAPATRA	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		11280/2024
228	D-WP(C)/6093/2021	NIHARIKA SAHAR	BHASKAR CHANDRA PANDA	
	WP(C)/6093/2021	MP		11281/2024
229	D-WP(C)/36661/2024	TRILOCHAN NAYAK	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		11282/2024
230	D-WP(C)/22577/2017	M/S.ASSENGER TECHNOLOGIES PVT.LTD.	M/S.SOMANATH MISHRA	
	WP(C)/22577/2017	MP		11283/2024
231	D-WP(C)/34950/2024	SANTOSH KUMAR NAIK	SOUMENDRA PATTANAIK	
	WP(C)/ /	MP		11284/2024
232	D-WP(C)/36664/2024	KIRTEE KOUSHIKA PANDA	ASIT KUMAR JENA	
	WP(C)/20807/2024	MP		11285/2024
233	D-WP(C)/28702/2024	MALATI ROUT	PADMANAVA JENA	
	WP(C)/16337/2024	MP		11286/2024
234	D-WP(C)/28702/2024	MALATI ROUT	PADMANAVA JENA	
	WP(C)/16337/2024	MP		11287/2024
235	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		11288/2024
236	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		11289/2024
237	D-WP(C)/36670/2024	M/S. MAA AUTOMOTIVES, TALCHER INDUSTRIAL AREA	ASHRUTOSH MOHANTY	
	WP(C)/20787/2024	MP		11290/2024
238	D-WP(C)/36672/2024	BIJAYA RANJAN PATTNAIK	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11291/2024
239	D-WP(C)/36683/2024	KSHTRABASI ROUT	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		11292/2024
240	D-WP(C)/36684/2024	SRIKANT SAHOO	AMIYA KUMAR MOHANTY	
	WP(C)/ /	MP		11293/2024
241	D-WP(C)/36688/2024	TAPAN KUMAR DAS	TANMAY MISHRA	
	WP(C)/ /	MP		11294/2024
242	D-WP(C)/36690/2024	UPENDRA KUMAR SAHU	ABHIRAM SWAIN	
	WP(C)/ /	MP		11295/2024
243	D-WP(C)/36691/2024	BIJAY KUMAR NAYAK	TUSHAR KANTI SATAPATHY	
	WP(C)/ /	MP		11296/2024
244	D-WP(C)/36699/2024	AMIYA KUMAR MALLA	HIMANSHU BHUSAN DASH	
	WP(C)/ /	MP		11297/2024
245	D-WP(C)/36701/2024	DEEPAK SAHOO	GOPABANDHU DASH	
	WP(C)/ /	MP		11298/2024
246	D-WP(C)/36703/2024	BHAWANI SANKAR NANDA	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		11299/2024

247	D-WP(C)/36708/2024 WP(C)/ /	RAM PRAKASH NAIK MP	TIRTH KUMAR SAHU	11300/2024
248	D-WP(C)/35728/2022 WP(C)/35728/2022	RAKESH KUMAR PANDA MP	BHABANI SHANKAR RAYAGURU	11301/2024
249	D-WP(C)/36713/2024 WP(C)/ /	M/S UDALA REGIONAL COOPERATIVE MARKETING SOCIETY LTD, MAYURBHANJ MP		11302/2024
250	D-WP(C)/36716/2024 WP(C)/ /	M/S. BETNATI REGIONAL COOPERATIVE MARKETING SOCIETY LTD, MAYURBHANJ MP		11303/2024
251	D-WP(C)/36690/2024 WP(C)/ /	UPENDRA KUMAR SAHU MP	ABHIRAM SWAIN	11304/2024
252	D-WP(C)/36735/2024 WP(C)/ /	ASHOK SAHU MP	PRASANTA KUMAR SATAPATHY	11305/2024
253	D-WP(C)/36738/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION MP	UPENDRA KUMAR SAMAL	11306/2024
254	D-WP(C)/36739/2024 WP(C)/ /	MINARVA DAS MP	SUJATA DASH	11307/2024
255	D-WP(C)/36752/2024 WP(C)/ /	M/S. SAINIK MINING AND ALLIED SERVICES MP	CHITTA RANJAN SAHOO	11308/2024
256	D-WP(C)/36762/2024 WP(C)/ /	ABHIJEET GHOSAL MP	DAYANANDA MOHAPATRA	11309/2024
257	D-WP(C)/36764/2024 WP(C)/ /	SABITA BARAL MP	ASHOK KUMAR MOHAPATRA	11310/2024
258	D-WP(C)/36771/2024 WP(C)/ /	ANNAPURNA SAMAL MP	ASHOK KUMAR MOHAPATRA	11311/2024
259	D-WP(C)/36775/2024 WP(C)/ /	SECURITY AND DETECTIVE SERVICE (INDIA) CRISHAK MP	DAYANANDA	11312/2024
260	D-WP(C)/36773/2024 WP(C)/ /	SAUDAMINI MOHAPATRA MP	SOHAN MISHRA	11313/2024
261	D-WP(C)/36775/2024 WP(C)/ /	SECURITY AND DETECTIVE SERVICE (INDIA) CRISHAK MP	DAYANANDA	11314/2024
262	D-WP(C)/36779/2024 WP(C)/ /	RABI @ RABINARAYAN SAHOO MP	RAJESH RANJAN SAHOO	11315/2024
263	D-WP(C)/36781/2024 WP(C)/ /	BHILAI PRASIKSHU KALYAN SAMITI, CHIGOTI MP	CHITTA RANJAN SAHOO	11316/2024
264	D-WP(C)/36782/2024 WP(C)/ /	CHITTA RANJAN SARAKAR MP	PRAKASH KUMAR NAYAK	11317/2024
265	D-WP(C)/36784/2024 WP(C)/ /	ABANTI SAHOO MP	RAJESH RANJAN SAHOO	11318/2024
266	D-WP(C)/36793/2024 WP(C)/ /	BRAHMANANDA SAHOO MP	RAJESH RANJAN SAHOO	11319/2024
267	D-WP(C)/36796/2024 WP(C)/ /	PRAVANJAN MOHANTY MP	ITISHREE TRIPATHY	11320/2024
268	D-WP(C)/36800/2024 WP(C)/ /	BHUDEB RANA @ BHUDEV CHANDRA RAM MP	MATI KESHARI KHUNTIA	11321/2024
269	D-WP(C)/36803/2024 WP(C)/ /	MANAGING COMMITTEE OF DURGAPUR MP	INDRA PRAKASH, RAJESH RANJAN	11322/2024
270	D-WP(C)/16906/2024 WP(C)/9854/2024	SUKANTI BHOI MP		11323/2024
271	D-WP(C)/36806/2024 WP(C)/ /	M/S. TRIBHUVAN CARRIER PVT. LTD, JHARKHAND MP		11324/2024
272	D-WP(C)/36807/2024 WP(C)/ /	THE GOVERNING BODY OF SABITRI GOPAL ANOHR SECODARASA SCHOOL, MP	SUNDERGARH	11325/2024
273	D-WP(C)/36809/2024 WP(C)/ /	SATISH KUMAR SAHOO MP	BISWAJIT NAYAK	11326/2024
274	D-WP(C)/36807/2024 WP(C)/ /	THE GOVERNING BODY OF SABITRI GOPAL ANOHR SECODARASA SCHOOL, MP	SUNDERGARH	11327/2024
275	D-WP(C)/36810/2024 WP(C)/ /	M/S OM SARALA SECURITY SERVICES PVT MP	SATTA BRATA MOHANTY	11328/2024